

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1043**

TO BE ANSWERED ON THE 24th JULY, 2018/SHRAVANA 2, 1940 (SAKA)

HUMAN TRAFFICKING

1043. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a sharp increase in the cases of human trafficking in the country;

(b) if so, the details thereof and the reasons therefor;

(c) the details of such cases reported and the action taken thereon during the last three years, State/UT-wise;

(d) the steps taken so far by the Government to check cases of human trafficking in the country and the extent to which success has been achieved in this regard; and

(e) the future course of action of the Government for tackling this serious issue?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As per information provided by the National Crime Records Bureau, State/UT wise details of number of cases of human trafficking reported and cases chargesheeted in the years 2014, 2015 and 2016 are given in Annexure – I.

(d) & (e): ‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. Therefore, the primary responsibility of preventing and combating the crime of human trafficking lies with the State Governments and Union Territories. However, the Ministry of Home Affairs (MHA) has issued various advisories to the States and UTs on preventing and

combating the crime of human trafficking. MHA has also requested the Ministry of Women and Child Development to advise the officers of the Department of Women and Child Development in all States and UTs to extend cooperation and assistance in rehabilitation of the victims of trafficking in close coordination with local law enforcement agencies. The Ministry of Labour and Employment has been requested to sensitise officers of the Labour Department of all States and UTs to keep close watch on the activities of the placement agencies in the States which dupe unscrupulous victims in the garb of providing employment. The Ministry of Railways has also been requested to sensitise Railway Protection Force (RPF) and Government Railway Police (GRP) personnel deployed at various Railway Stations in detecting incidents of victims being trafficked through railways.

MHA has provided financial assistance to States for setting up Anti Human Trafficking Units in various Districts of the State. MHA also holds meetings of Nodal Officers of Anti Human Trafficking Units of States & UTs to sensitize them on human trafficking issues.

State/UT-wise details of cases of trafficking reported/chargesheeted during 2014-2016

Sr. No.	State/UT	2014		2015		2016	
		Cases Reported	Cases Charge - sheeted	Cases Reported	Cases Charge - sheeted	Cases Reported	Cases Charge - sheeted
1	Andhra Pradesh	4	33	190	98	239	76
2	Arunachal Pradesh	39	1	11	1	2	0
3	Assam	105	1	183	32	91	28
4	Bihar	85	85	52	47	43	43
5	Chhattisgarh	80	75	65	10	68	17
6	Goa	32	8	30	10	40	22
7	Gujarat	60	12	383	108	548	63
8	Haryana	44	38	75	46	51	4
9	Himachal Pradesh	8	0	11	7	8	6
10	Jammu & Kashmir	2	1	2	1	0	0
11	Jharkhand	148	55	228	54	109	63
12	Karnataka	317	24	379	16	404	5
13	Kerala	5	0	23	0	21	14
14	Madhya Pradesh	41	20	49	10	51	6
15	Maharashtra	356	10	692	116	517	148
16	Manipur	39	0	1	0	3	0
17	Meghalaya	5	0	1	0	7	0
18	Mizoram	0	0	0	0	2	0
19	Nagaland	2	0	2	0	0	0
20	Odisha	765	0	73	42	84	49
21	Punjab	3	3	8	0	13	11
22	Rajasthan	464	206	1262	353	1422	394
23	Sikkim	0	0	0	0	1	0
24	Tamil Nadu	379	155	464	162	434	139
25	Telangana	176	66	606	158	229	46
26	Tripura	1	1	1	0	0	0
27	Uttar Pradesh	25	0	22	18	79	44
28	Uttarakhand	43	38	29	18	12	15
29	West Bengal	1768	1083	2099	707	3579	1186
30	A & N Islands	3	0	1	0	1	1
31	Chandigarh	12	11	22	8	1	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	7	6	1	3	7	0
34	Delhi UT	200	25	177	10	66	23
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	17	7	1	0	0	0
	Total	5235	1964	7143	2035	8132	2403

Note: Data for the year 2014 and 2015 is provisional.
Source: Monthly Anti Human Trafficking